

SUBJECT: DUTY ROSTER DURING WINTER SPELL, 2020.

ORDER

Due to winter spell from 28.12.2020 to 31.12.2020 and adjoining holidays from 25.12.2020 to 27.12.2020 and 01.01.2021, the Judicial Courts shall remain closed from 25.12.2020 to 01.01.2021. For disposal of urgent civil and criminal matters, following Judicial Officers of Sonipat Sessions Division will be on duty:-

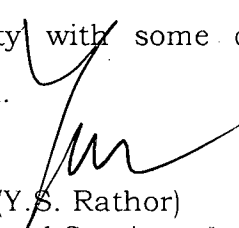
DUTY ROSTER FOR SUPERIOR JUDICIAL OFFICERS	
NAME OF THE OFFICER	Duty Period
Sh. Rahul Bishnoi, AD&SJ, Sonipat	25.12.2020 to 28.12.2020
Sh. Rajesh Gupta, AD&SJ, Sonipat	29.12.2020 to 01.01.2021

DUTY ROSTER FOR SUBORDINATE JUDICIAL OFFICERS	
NAME OF THE OFFICER	Duty Period
Sh. Saurabh Gupta, CJM/ACJM, Sonipat	25.12.2020 to 29.12.2020
Ms. Manvika Yadav, JMIC, Sonipat	30.12.2020 to 01.01.2021
Ms. Vinti, JMIC, Gohana	25.12.2020 to 28.12.2020
Sh. Sachin Yadav, SDJM, Gohana	29.12.2020 to 01.01.2021

It is further ordered that the urgent civil and criminal cases pertaining to Ganaur and Kharkhoda Sub Divisions shall be dealt with at Sonipat by the Duty Magistrates during the period from 25.12.2020 to 01.01.2021.

The cases relating to Ganaur and Kharkhoda Sub Divisions, which are instituted during the period from 25.12.2020 to 01.01.2021 shall be sent to the respective Sub Divisions on 02.01.2021. However, the cases pertaining to Sonipat Headquarter shall be entrusted by the Civil Judge (Senior Division), Sonipat, on 02.01.2021.


It is pertinent to mention here that in case any of the Judicial Officer on duty proceeds on leave during winter spell, he/she shall himself/herself make arrangement for duty with some other Judicial Officer under intimation to the undersigned.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat/24.12.2020

Endst. No. 9464 / Dated 24/12/20 /

Copy forwarded for information and necessary action to:-

1. Registrar General, Punjab and Haryana High Court, Chandigarh, w.r.t. his office Endst. No. 38525 Genl./XVII.3 dated 09.12.2019.
2. All the Judicial Officer posted in Sonipat Sessions Division.
3. Superintendent of Police, Sonipat.
4. District Attorney, Sonipat.
5. Presidents, Bar Associations, Sonipat, Gohana, Ganaur and Kharkhoda.
6. Superintendent Grade-II (Judicial).


(Y.S. Kathor)

District and Sessions Judge
Sonipat, 24/12/20